

HIGH COURT OF BOMBAY AT GOA, PORVORIM

No. HCB/GOA/A-4/2023/1561

Date :22.12.2023

NOTICE

In view of the assignment of the Honourable Vacation Judge during the ensuing Christmas Vacation 2023, **THE HON'BLE SHRI JUSTICE M. S. SONAK**, Seniormost Judge, shall take up urgent Judicial matters on **27.12.2023 (Wednesday)** or on any other day, if approved, during the Christmas vacation commencing from **23.12.2023 to 01.01.2024** in **COURT HALL NO.2**.

In all applications for Bail, 48 hours Notice (in case out of Panaji/Porvorim) and 24 hours Notice (in case of Panaji/Porvorim) should be given to the Government Pleader/Public Prosecutor.

The below mentioned Officials shall be available as and when required by the Hon'ble Court and should ensure that their mobile phones are within range and kept on at all times.

Sr. No	Name & Designation of the Staff at the disposal of THE HONOURABLE SHRI JUSTICE M. S. SONAK w.e.f. 23.12.2023 to 28.12.2023	Mobile No.
1.	Ms. Andreza Rodrigues e Pereira, Private Secretary	9822989842
2.	Ms. Niti Haldankar, Private Secretary	9423503733
3.	Ms. Esha Vaigankar, Personal Assistant	9822686737
4.	Ms. Vilasini Nagvekar, Section Officer (Court Superintendent) (w.e.f. 23.12.2023 to 25.12.2023)	9765637232
5.	Mr. Avinash A. Parab, Section Officer (Court Superintendent)	9421241729 7507651519

	(w.e.f. 26.12.2023 to 28.12.2023)	
6.	Mr. Ravindra D. Naik, Chobdar	9921085573
7.	Mr. Sanjay B. Sawant, Photocopy Machine Operator	9763870305

Sr. No	Name & Designation of the Staff at the disposal of THE HONOURABLE SHRI JUSTICE M. S. SONAK w.e.f. 29.12.2023 to 01.01.2024	Mobile No.
1.	Ms. Meena V. Bhoir, Private Secretary	9321380255
2.	Mr. Amrut Tari, Personal Assistant	9420819967
3.	Ms. Vinita Naik, Personal Assistant	9881276256
4.	Smt. Maria Suzana Rebello, Personal Assistant	7057193686
5.	Mr. Jose alias Joseph Francisco D'Souza, Personal Assistant	9850193937
6.	Ms. Suchitra N. Singbal, Personal Assistant	9822136566
7.	Mr. Avinash A. Parab, Section Officer (Court Superintendent)	9421241729 7507651519
8.	Mr. Domingos Fernandes, Chobdar	9403178072
9.	Shri Sudin Prabhu, Peon	8788349272

SUPPORTING STAFF ARRANGEMENT FROM 23.012.2023 to 25.12.2023

JUDICIAL SECTION

Sr. No.	Name & Designation of the Employee	Mobile No.
1.	Ms.Surekha Khumbarjuvekar, Section Officer	9822169550 9511833255
2.	Shri Sagar D. Shinde, Assistant	9922119648

BOARD SECTION

Sr. No.	Name & Designation of the Employee	Mobile No.
1.	Ms. Pooja Sawant, Assistant	8390177927

2.	Shri. Utkarsh Karpe, Assistant	9637014723
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POST-DISPOSAL, SUPREME COURT AND PAPERBOOK SECTION

Sr. No.	Name & Designation of the Employee	Mobile No.
1.	Ms. Geeta Naik, Section Officer	9767930202 9022254385
2.	Ms. Esha Pai, Assistant	9011048489

COMPUTER SECTION

Sr. No.	Name & Designation of the Employee	Mobile No.
1.	Mr. Chandan Naik, System Supervisor	9665277197

ENTRY SECTION

Sr. No.	Name & Designation of the Employee	Mobile No.
1.	Mr. Sandeep E. Narvekar, Chobdar	9158071023

Contact numbers of vacation Court Superintendents are quoted above for the general information of Litigants and the Lawyers moving the matter before the Hon'ble vacation Judge. **Advocate/parties must file a Praecipe giving the grounds of urgency, through e-mail to reghighgoasbcv@gmail.com. Nobody should contact their Lordship directly either personally or on the phone and the appointments with His Lordship to attend Court business should be fixed only through the Vacation Court Superintendents.**

Sd/
(Dinesh R. Shetty)
REGISTRAR (Admin.)

Note: The Concerned Court Superintendent and the Staff Posted for duty shall ensure that they coordinate amongst themselves about performing the duties as and when required so that no inconvenience is caused to Court working.

Copy for information to:-

Sr. P.S./P.S./P.A. to the Hon'ble Judges

1. Registrar (Judicial)
2. Member Secretary (GSLSA)
3. Dy. Registrar
4. Assistant Registrar (Admin.)
5. Assistant Registrar (Judicial)
6. Protocol Office cum Court Keeper
7. Librarian
8. The Concerned Officials
9. Office of the Advocate General
10. Mr. Pravin Faldessai, Assistant Solicitor General of India, C/o. Govt. Pleader's Office
11. High Court Bar Association
12. Vacation File
13. Order File